

Raw Cane

1043. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri E. C. Majhi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any account of raw cane produced in the forests of India;

(b) whether this is sufficient to meet our requirements;

(c) in which part of the country this is largely found; and

(d) how it is exploited for different industries?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) About 55,000 Cwt. annually.

(b) From field and market studies of the cane areas in various states it is considered that the present production is insufficient

(c) Cane (Rattan) is largely found in Assam, West Bengal, Kerala, Mysore and Madras and to some extent in Orissa, Andhra Pradesh, Bombay, and Uttar Pradesh.

(d) The right to collect canes from forests auctioned annually by State Forest Departments. The highest bidder who gets the lease arranges for their collection and distribution to various industries

Scheme for Improvement of Market Intelligence

1044. { Shri E. C. Majhi:
Shri Subodh Hansda:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the integrated scheme for improvement of market intelligence has been accepted and implemented by all the States; and

(b) if not, the names of such States and the reasons for not accepting and implementing the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The Scheme has been accepted in principle by all the States. The States of Andhra Pradesh, Assam, Bihar, Bombay, Madras, Mysore, Orissa, Punjab and Rajasthan have already implemented the scheme, and the States of Madhya Pradesh, Uttar Pradesh and West Bengal are considering the scheme for implementation during the current financial year. The remaining two States of Kerala and Jammu and Kashmir are very likely to implement this scheme during 1959-60.

Ayurvedic Colleges

1045. { Shri N. Keshava:
Shri Padam Dev:

Will the Minister of Health be pleased to state:

(a) the number of Ayurvedic Colleges in India (State-wise);

(b) the number of students attached to these colleges (State-wise); and

(c) whether any post-graduate research is being done in any of these colleges?

The Minister of Health (Shri Karmarkar): (a) to (c). A statement furnishing information in regard to parts (a), (b) and (c), is placed on the Table [See Appendix II, annexure No 87]

Sugar Factories

1046. Shri Ram Krishan: Will the Minister of Community Development and Cooperation be pleased to refer to the reply given to a supplementary raised on Starred Question No. 568 on the 4th December, 1958, and state at what stage is the scheme of setting up eleven Cooperative Sugar Factories?

The Parliamentary Secretary to the Minister of Community Development and Cooperation (Shri E. S. Murthy): Arrangements have been made for

supply of plant and machinery to all the eleven cooperative sugar factories through two consortiums of sugar machinery manufacturers. It is expected that four plants would be available by January, 1961, and the remaining seven by October, 1961.

Allotment of Wheat to States

1047. { Shri Ram Krishan:
Shri Nagi Reddy:
Shrimati Parvathi Krishnan:
Sardar Iqbal Singh:
Shri Ajit Singh Sarhadi:

Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of wheat allotted by the Union Government to various States during 1958-59 so far (State-wise); and

(b) the quantities of wheat actually utilised out of this allotted quota so far (State-wise)?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement is placed on the Table showing the quantity of wheat actually supplied to each State from central stocks and the total quantity actually utilised in each State during the period from 1st April, 1958 to 31st January, 1959. [See Appendix II, annexure No. 88]

Rajasthan Canal Project

1048. { Shri Ram Krishan:
Shri Supakar:
Shrimati Parvathi Krishnan:
Shri Ajit Singh Sarhadi:
Shri D. C. Sharma:
Shri Anrobindo Ghosal:
Shri Siddananjappa:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 268 on the 27th November, 1958 and state:

(a) whether the scheme of setting up of the administrative machinery

and the Control Board for the Rajasthan Canal Project has since been finalised;

(b) if so, the details thereof;

(c) the progress made so far in the preparation of a Master Plan for Rajasthan Canals; and

(d) the total area which the Canals will irrigate and the expenditure involved in the project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The reply is in the affirmative.

(b) A copy of the Ministry of Irrigation and Power Resolution No. DW-III-26(4)58, dated the 19th December, 1958, giving the constitution and functions of the 'Committee of Direction' and the 'Rajasthan Canal Board' is placed on the Table. [See Appendix II, annexure No. 89].

(c) A Master Plan for the entire area will be prepared after the contour plans, which are being carried out by the Survey of India, become available, by the end of 1960. Broad outlines for the lay out of railways and roads are being examined by the Rajasthan Canal Board and are expected to be finalised within the next six months.

(d) The Rajasthan Canal Project has been sanctioned at an estimated cost of Rs. 66.47 crores and will irrigate an area of 16.84 lakh acres.

Encephalitis

1049. { Shri Ram Krishan:
Shri Pangarkar:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 307 on the 20th August, 1958, and state:

(a) whether the Government have found out the virus responsible for Encephalitis;

(b) if not, how far Government has achieved success in formulating some